

NEDFi
North Eastern Development Finance Corporation Ltd
 Regd. Office: NEDFi House, G.S. Road, Dispur, Guwahati - 781006
 Ph: 91 361 222 22 00, Fax: +91 361 223 77 33 / 223 77 34

FORM B
 [See rule 7(1)]
FORM OF DEMAND NOTICE
 [Under rule 7(1) of the Insolvency and Bankruptcy (Application to Adjudication Authority for Insolvency Resolution Process of Personal Guarantors to Corporate Debtors) Rules, 2019]

To _____ Date: 08.05.2025

1. SRI ANANTA CHARAN NAYAK, Managing Director/Guarantor of Nayak Infrastructure Private Limited. (Son of Sri Basudev Nayak) Swarupnanda Road, Lumding, District: Hojai, Assam-782447. PAN No-ACAPN6170C. Email: ac_nayak2007@yahoo.co.in

Alternative Address
SRI ANANTA CHARAN NAYAK, Managing Director/Guarantor of Nayak Infrastructure Private Limited. N. Trust G. Nivas, Kharghuli, Guwahati, Pin: 781004, District-Kamrup (Metro), Assam

Alternative Address
SRI ANANTA CHARAN NAYAK, Managing Director/Guarantor of Nayak Infrastructure Private Limited. C/o M/s Shivanya Construction, House No. 91, Ramsa Hills, Kharghuli, Guwahati-781004, District-Kamrup (Metro), Assam

2. SMT RENU DEVI NAYAK, Director/Guarantor of Nayak Infrastructure Private Limited. (Wife of Sri Ananta Charan Nayak), Swarupnanda Road, Lumding, District: Hojai, Assam-782447. PAN No-ACAPN6168N

Alternative Address
SRI ANANTA CHARAN NAYAK, Managing Director/Guarantor of Nayak Infrastructure Private Limited. N. Trust G. Nivas, Kharghuli, Guwahati, Pin: 781004, District-Kamrup (Metro), Assam

Alternative Address
SRI ANANTA CHARAN NAYAK, Managing Director/Guarantor of Nayak Infrastructure Private Limited. C/o M/s Shivanya Construction, House No. 91, Ramsa Hills, Kharghuli, Guwahati-781004, District-Kamrup (Metro), Assam

3. SRI BISWAJIT NAYAK, Director of Nayak Infrastructure Private Limited. (Son of Sri Basudev Nayak), Swarupnanda Road, Lumding, District: Hojai, Assam-782447. PAN No-ABYPN8828L

Alternative Address:
SRI BISWAJIT NAYAK, Director of Nayak Infrastructure Private Limited. (Son of Sri Basudev Nayak), Maitri Vihar, Chandrasekharpur, Bhubaneswar, Orissa-751023

5. SRI UMESH SENAPATI, Director/Guarantor of NAYAK INFRASTRUCTURE PRIVATE LIMITED. (Son of Sri Naba Kishore Senapati), Swarupnanda Road, Lumding, District: Hojai, Assam-782447. PAN No-ANLPE639P

6. SRI BASUDEV NAYAK, Director/Guarantor of NAYAK INFRASTRUCTURE PRIVATE LIMITED. (Son of Late Dinabandhu Nayak) Maitri Vihar, Chandrasekharpur, Bhubaneswar, Orissa-751023. PAN No-ACAPN61680

From
 North Eastern Development Finance Corporation Limited, (NEDFi), Registered Office: "NEDFi House", G. S. Road, Dispur, Guwahati, Assam, PIN - 781006

Sub: Demand notice in respect of unpaid debt in default due from North Eastern Development Finance Corporation Limited, (NEDFi), Registered Office: "NEDFi House", G. S. Road, Dispur, Guwahati, Assam, PIN - 781006, (Corporate Debtor) under the code.

Sr. _____

This letter is a demand notice of unpaid debt in default due from North Eastern Development Finance Corporation Limited, (NEDFi), Registered Office: "NEDFi House", G. S. Road, Dispur, Guwahati, Assam, PIN - 781006, (Corporate Debtor).

Please find particulars of the unpaid debt in default below:

PARTICULARS OF DEBTS		
1	Total Outstanding debt (including any interest or penalties)	
2	Amount of debt in default	
	Name of the Unit	Total debt due as on 08.05.2025
	M/S Nayak Infrastructure Private Limited (WCTL-I) (Rs. 500 Lakhs)	Prin: Rs. 1,28,28,669/- Interest: Rs. 3,00,54,066/- Total: Rs. 4,28,82,735/-
	M/S Nayak Infrastructure Private Limited (WCTL-II) (Rs. 600 Lakhs)	Prin: Rs. 5,25,57,858/- Interest: Rs. 6,24,07,757/- Total: Rs. 11,49,65,615/-
	Grant Total	Rs. 15,78,48,350/-
3	Date when the debt was due	NPA Date
	M/S Nayak Infrastructure Private Limited (WCTL-I)	29.02.2020
	M/S Nayak Infrastructure Private Limited (WCTL-II)	
4	Date when the default occurred	18.01.2019
5	Nature of the debt	Working Capital Term Loan
6	Secured debt including particulars of security held, the date of its creation, its estimated value as per the creditor (as applicable), and details of securities	
A	A residential 2(two) storied (including basement floor for car parking and utilities) MIRANDA Type Villa No. 46 having super built up area of 4359 sq. ft. more or less, together with undivided proportionate and impartible share and/or interest in the Common Areas and Facilities comprised in a Purcell of land measuring approximately 628.71 Cottah, contained in LR Dag No. 321/615, recorded in LR Khotian No. 904 (Earlier Khotian Nos. 283/2, 465/3, 465/4, 528/3 and 528/4) Mouza- Kochpukur, Jail No. 2 Touzi No. 10 P.S. Kolkata Lease Complex Dist-24 Porngas (South) within the limits of Bamunghata Gram Panchayat along with 100 sq. ft. RT Shade and is bounded and batted on the North-By Project Boundary, on the East-By Plot No. 45, on the South-By Internal Road Boulevard Costa Blanca and on the West-By Plot No. 47.	
B	A residential 2(two) storied (Basement floor for car parking and utilities) Leon Type Villa No. 43 having super built up area of 3483 sq. ft. more or less standing over a plot of land being Plot No. 43 containing land measuring approximately 5.532 Cottah situated in the Boulevard Costa Blanca, comprised in the layout named Ideal Villas being created on land measuring approximately 628.71 Cottah contained in RS Dag No. 321/615, recorded in IR Khotian No. 904 (Earlier Khotian Nos. 283/2, 465/3, 465/4, 528/3 and 528/4) Mouza- Kochpukur, Jail No. 2 Touzi No. 10 P.S. Kolkata Lease Complex Dist-24 Porngas (South) within the limits of Bamunghata Gram Panchayat and is bounded and batted on the North-By Project Boundary, on the East-By Plot No. 42, on the South-By Internal Road Boulevard Costa Blanca and on the West-By Plot No. 44	
7	Unsecured debt (as applicable)	NA
8	Details of retention of title arrangements (if any) in respect of goods to which the debt refers	Yes for the property mentioned in point 6 (A) & (B) above
9	Particulars of an order of a court, tribunal or arbitral panel adjudicating on the default, if any	Liquidation process of company has been initiated by the order of the Hon'ble NCLT, Guwahati bench dated 11/12/2023 with Mrs. Sudha Sarma, as the liquidator, which is presently going on.
10	Record of default with the information utility, if any	Default statement, CRILC Report
11	Details of succession certificate, or probate of a WILL, or letter of administration, or court decree (as may be applicable) under the Indian Succession Act, 1925 (10 of 1925)	NA
12	Provision of law, contract or other document under which debt has become due	Guarantee/Mortgage Documents
13	A statement of bank account where deposits are made or credits received normally by the creditor in respect of the debt of the corporate debtor, from the date on which the debt was incurred	STATEMENT OF ACCOUNT BOTH LOAN ACCOUNTS ENCLOSED
14	List of documents attached to this notice in order to prove the existence of debt and the amount in default	Sanction Letters, Guarantee Documents, Mortgage Documents etc., as stated above

3. If you believe that the debt has been repaid before the receipt of this notice, please demonstrate such repayment by sending to us, within fourteen days of receipt of this notice, in the following:-
 North Eastern Development Finance Corporation Limited, (NEDFi), Registered Office: "NEDFi House", G. S. Road, Dispur, Guwahati, Assam, PIN - 781006, (Corporate Debtor) Email: samd@nedfi.com/satyajit@nedfi.com
 (a) An attested copy of the record of electronic transfer of the unpaid amount from the Bank account of the guarantor; or
 (b) Evidence of encashment of cheque for the unpaid amount issued by the guarantor;
 or
 (c) An attested copy of any record that North Eastern Development Finance Corporation Limited, (NEDFi), Registered Office: "NEDFi House", G. S. Road, Dispur, Guwahati, Assam, PIN - 781006 has received the payment.

4. The undersigned request you to unconditionally pay the unpaid debt in default in full within fourteen days from the receipt of this letter failing which insolvency resolution process under the code shall be initiated against you.

Thanking you,
 Yours faithfully
 Sd/ Asst. General Manager (SAMD)

Centre's nod to Rs 250-cr package for tribal communities: Tripura CM

CORRESPONDENT

AGARTALA, Aug 8: Tripura Chief Minister Dr Manik Saha on Friday revealed that the Union Cabinet has approved a Rs 250-crore special development package for the State's tribal communities, following the peace agreement with two outlawed insurgent groups - National Liberation Front of Tripura (NLFT) and All Tripura Tiger Force (ATTF).

Saha said that the funds would be used to improve the socio-economic condition of vulnerable and marginalised groups that have not adequately benefited from the existing government schemes. "The package will boost employment opportunities, strengthen healthcare, promote education and skill development, and generate income through livelihood activities for youth and women," he said in a Facebook post.

The two outfits signed a Memorandum of Settlement (MoS) with the Centre and the State Government on September 4 last year, paving the way for peace in the State, which had witnessed significant violence in the late 1990s.

As part of the MoS, 584 insurgents and their followers surrendered at Jampujala in Sepahijala district on September 24, after which the State was declared "terrorist-free" by the Chief Minister and then DGP Amtabh Ranjan. Dr Saha said that the package is also expected to attract more tourists to the State, creating additional employment and livelihood opportunities.

In a separate development, the Chief Minister has approved over Rs 87 crore for various infrastructure and civic improvement projects. Of this, a sum of Rs 32.33 crore will be spent on constructing covered RCC drains and roads in several wards under the Agartala Municipal Corporation, while an amount of Rs 55.16 crore has been sanctioned for maintenance of 27 PMGSY roads spanning 129.5 km across 12 subdivisions.

The road maintenance works under the PWD is expected to be completed before Durga Puja at Sonamura, Bishalgarh, Teliamura, Mohanpur, Udaipur, Amarapur, Sabroom, Belonia, Ambassa, Kamalpur, Kanchanpur, and Kailashahar.

Spl Arunachal Assembly session on Aug 18

CORRESPONDENT

ITANAGAR, Aug 8: Arunachal Pradesh Assembly Speaker Tesam Pongte today chaired the fourth sitting of the Business Advisory Committee (BAC) of the 8th Arunachal Pradesh Legislative Assembly.

The meeting finalised the agenda for the upcoming Assembly session, scheduled to be held on August 18. The special session is being convened to commemorate the golden jubilee of the Arunachal Pradesh Assembly.

State Governor Lt General KT Parnaik (ret'd) will attend the special session as the chief guest and address the members of the House, official sources said. Minister of Parliamentary Affairs Pasang Dorjee Sonu, Deputy Speaker Kardo Niygyor, and MLAs Nikh Kamin and Thangwang Wamhang attended the BAC meeting.

DIBRUGARH UNIVERSITY
 DIBRUGARH - 786004, ASSAM

Advertisement

A Walk-in-Interview has been scheduled on 19/08/2025 (Tuesday) at 02.30 PM for the post of Assistant Teacher (Hindi) [on contract basis] - reserved for ST(P).

For details, please visit www.dibru.ac.in

Sd/- Registrar

ASSAM POWER DISTRIBUTION COMPANY LIMITED
 (A Govt. of Assam Public Limited Company)

EXTENSION NOTICE

NIT No. APDCL/DC/DGM/AMC of SCADA-RTDS-SMARTGRID DG SETS/241/1218 dated 30/06/2025.

The last date & time of bid submission is extended up to 18-08-2025 16:00 hrs and subsequent bid opening date & time will be 19-08-2025 14:00 hrs. Details may be seen in the website www.apdcl.org.

Sd/- Chief General Manager (PP&D), APDCL
 Bijullee Bhawan, Paltanbazar, Guwahati-1

BANK OF INDIA, GUWAHATI ZONAL OFFICE
 Sakia Commercial Complex, Greenagar, G.S. Road, Guwahati-781005. Email: Guwahati.zoo@bankofindia.co.in

REQUIREMENT OF ALTERNATE PREMISES ON RENT / LEASE

Bank of India, Guwahati Zonal Office requires a well constructed commercial premises on lease basis preferably on ground floor with frontage, parking facilities and facilities for easy access to Dibrugarh for the following existing branch:

Sl. No.	Proposed Branch Name	Location	Area Required
1.	Nonoipara T.E. Branch	Nonoipara - Garuajhar, District - Udalguri, Assam - 784523	1000 sq.ft.

For further details, please visit Nonoipara Branch or Guwahati Zonal Office at above mentioned address.

The last date for submission of application in sealed cover is on or before 18.08.2025. The Bank reserves the right to reject any or all bids without assigning any reasons whatsoever.

ZONAL MANAGER, Guwahati Zone

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

NIT No: AEGCL/DGM/UA/TTC/JRT/7-31/2025/561, Dated: 07/08/2025

Name of the Work: Construction of PCC base including stone spreading in the switchyard near 25MVA & 40MVA Power Transformer at 132kV Nazira GSS, AEGCL.

Tender fee: Rs. 1000.00

Tender Start date: 12:00 hrs of 09/08/2025

Interested bidders may kindly refer the following websites for detailed documents - www.aegcl.co.in

Sd/-, Dy. General Manager,
 UA/T Circle, AEGCL, Garmur, Jorhat

ASSAM ELECTRICITY GRID CORPORATION LIMITED

NOTICE INVITING TENDER

Bid Document No: AEGCL/DGM/UA/TTC/JRT/7-31/2025/559, Dated: 07/08/2025

Name of the Work: Supply of 4 (Four) nos. of 132kV Isolators with single earth switch for replacement of old/obsolete 132kV Isolators at 132kV Lakwa GSS.

Tender fee: Rs. 1000.00

Tender Start date: 12:00 hrs of 09.08.2025

Interested bidders may kindly refer the following website for detailed documents - www.aegcl.co.in

Sd/-, Dy. General Manager,
 UA/T Circle, AEGCL, Garmur, Jorhat

ASSAM POWER DISTRIBUTION COMPANY LIMITED
 (A Govt. of Assam Public Limited Company)

NIT No. CGM (D&S)/APDCL/LAR/SSB Camp, Teilpara/2025-26

E-tenders are invited for construction of 11kV Dedicated line from 33/11kV Joyma DSS to SSB Camp Teilpara and installation of VCB under Gossigaon ESD under deposit work on Full Turnkey Mode.

KEY Dates:

- Tender download start date: 13-08-2025
- Pre-Bid meeting date: 14:00 Hrs 18-08-2025
- Bid Submission start date: 21-08-2025
- Bid Submission end date: 16:00 Hrs 27-08-2025
- Technical Bid opening date: 28-08-2025

For details, please visit www.apdcl.org & <https://www.assamtenders.gov.in>

Sd/- Chief General Manager (D&S)
 APDCL, LAR

ASSAM POWER DISTRIBUTION COMPANY LIMITED
 (A Govt. of Assam Public Limited Company)

NIT No. CGM (D&S)/APDCL/LAR/SSB Camp, Teilpara/2025-26

E-tenders are invited for construction of 11kV Dedicated line from 33/11kV Joyma DSS to SSB Camp Teilpara and installation of VCB under Gossigaon ESD under deposit work on Full Turnkey Mode.

KEY Dates:

- Tender download start date: 14-08-2025
- Pre-Bid meeting date: 14:00 Hrs 19-08-2025
- Bid Submission start date: 22-08-2025
- Bid Submission end date: 16:00 Hrs 29-08-2025
- Technical Bid opening date: 30-08-2025

For details, please visit www.apdcl.org & <https://www.assamtenders.gov.in>

Sd/- Chief General Manager (D&S)
 APDCL, LAR

ASSAM POWER DISTRIBUTION COMPANY LIMITED
 (A Govt. of Assam Public Limited Company)

NIT No. CGM (D&S)/APDCL/LAR/SSB Camp, Teilpara/2025-26

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- Technical Bid opening date: 30-08-2025

For details, please visit www.apdcl.org & <https://www.assamtenders.gov.in>

Sd/- Chief General Manager (D&S)
 APDCL, LAR

Tax holidays demanded for Mizoram truck owners

CORRESPONDENT

AIZAWL, Aug 8: The Mizoram Business Coordination Committee (MBCC) has urged the State Government to offer tax holidays to truck owners for the difficulties they have been experiencing due to the deplorable condition of the National Highways 306 and 06, which serve as the lifeline of the State.

In a press release issued on Friday, the MBCC criticised the State Government for failing to properly maintain the 120-km Aizawl-Silchar Road, which has caused significant hardship for the people of Mizoram. The committee expressed frustration over the Government's inability to address the poor state of the highways despite numerous complaints made by civil society groups and the general public.

The MBCC also accused the Mizoram Government of shifting blame instead of taking action, observing that repairs to the most damaged stretches of the highways only began after a public interest litigation was filed in the Gauhati High Court.

Additionally, the committee questioned the ruling Zoram People's Movement (ZPM) legislature party's decision to send two ministers or MLAs every day to monitor road repairs, calling it an ineffective and costly move that misdirects attention from the real issue at hand.

Air Quality Index (AQI)
 August 08, 2025
 (Average of past 24 hours)

City/Town	Index Value	Air Quality
Guwahati	40	Good
Nalbari	50	Good
Nagaon	59	Satisfactory
Sivasagar	33	Good
Silchar	49	Good

Pollution Control Board, Assam

WEATHER NorthEast

Forecast for NE: Moderate rain very likely to occur at most places over Arunachal Pradesh, Assam, Meghalaya and Mizoram and moderate rain very likely to occur at many places over Nagaland, Manipur and Tripura.

Warning: 1) Thunderstorm and lightning very likely to occur at isolated places over Arunachal Pradesh, Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura. 2) Heavy to very heavy rain very likely to occur at isolated places over Arunachal Pradesh. 3) Heavy rain very likely to occur at isolated places over Assam, Meghalaya, Nagaland, Manipur, Mizoram and Tripura.

City	Max	Min	City	Max	Min
Dibrugarh	28.8	26.4	Tezpur	29.4	24.8
Silchar	31.0	25.0	Dhubri	31.9	27.0
Jorhat	28.9	24.8	N Lakhimpur	30.6	25.4
Shillong	24.0	18.5	Cherrapunjee	20.8	18.6
Aizawl	25.4	20.8	Kohima	24.6	19.4
Itanagar	29.6	25.0	Pasighat	30.7	23.6
Imphal	28.0	22.5	Agartala	29.2	25.3

Duty Meteorological Officer, Regional Meteorological Centre, Guwahati

FORM A
PUBLIC ANNOUNCEMENT
 [Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF PRIDE COKE PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Debtor	PRIDE COKE PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	12/07/2004
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Guwahati
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U23101AS2004PTC00464
5. Address of the registered office and principal office (if any) of Corporate Debtor	M/s Pride Coke Private Limited, 12th Mile Ambher, Kamrup, Guwahati, Assam, India, 781023
6. Insolvency commencement date in respect of Corporate Debtor	07/08/2025 (order of 05/08/2025 certified copy received on 07/08/2025)
7. Estimated date of closure of insolvency resolution process	03.02.2026
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Ashok Kumar Agarwala Reg. No.: IBI/PPA-001/PP-1763/2019-2020/12755 AFA Valid Upto : 31.12.2025
9. Address & email of the interim resolution professional, as registered with the board	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 Email: hip.jyotishashok@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 Email: pridecokeprivateltd@gmail.com
11. Last date for submission of claims	21/08/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not applicable
13. Names of insolvency professionals identified to act as authorized representative of creditors in a class (three names for each class)	Not applicable
14. (a) Relevant forms and (b) Details of authorized representatives available at:	(a) Relevant forms may be downloaded from https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Pride Coke Private Limited** on 07.08.2025 (order of 05/08/2025 certified copy received on 07/08/2025). The creditors of **Pride Coke Private Limited** are hereby called upon to submit their claims with proof on or before 21.08.2025 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class in Form CA. No. A/1.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ashok Kumar Agarwala
 Interim Resolution Professional for Pride Coke Private Limited
 Regn. No.: IBI/PPA-001/PP-1763/2019-2020/12755

Date: 07.08.2025
 Place: Guwahati

Purabi WEST ASSAM MILK PRODUCERS' COOPERATIVE UNION LTD. ON BEHALF OF NORTH EAST DAIRY AND FOODS LIMITED JURIPAR, PANJABARI, GUWAHATI-781037 (ASSAM)

REGI No. WAMUL/2025-26/05 Date-09.08.2025

West Assam Milk Producers' Co-operative Union Ltd.(WAMUL) Purabi Dairy, Panjabari, Guwahati-781037 on behalf of North East Dairy & Foods Limited (NEDFL) - A Joint Venture between National Dairy Development Board & Government of Assam, invites applications for the following positions on contract basis for an initial period of 2 (two) years. Selected candidates will be placed on rolls of North East Dairy & Foods Limited and posted in Jorhat/ Dibrugarh, Assam. However, NEDFL reserves the discretion to post the selected candidate(s) in any other location in business interest of the company, from time to time.

Sl.	Position Name	Job specifications
1	Assistant Manager - Plant In-charge	Qualification: Full time B. Tech in Dairy Technology (or equivalent) in first class from a reputed and recognized education institute. Experience: Preferred 2 years' full time experience in processing and manufacturing of milk and milk products in a Dairy Plant out of which minimum 1 (one) year should be of heading an unit or section independently as Shift In-charge. Fresher applying for the position shall be considered as Management Trainee.
2	Assistant - Plant (Operator/ Maintenance)	Qualification: Minimum full time ITI pass in Electrician trade/ Fitter trade from NCVT/SCVT approved institute. Experience: Minimum 01-02 years of full time experience as an operator in manufacturing industry (Preferably in Dairy/Food industry)

Online applications will be accepted starting from 9th August, 2025 till 28th August, 2025 at <https://recruitment.purabi.coop/jobs>. Candidates are advised to review the advertisement details and other general terms and conditions available on the website. Internal Candidates (related to Purabi Dairy) who are interested in applying must submit a No Objection Certificate (NOC) from the concerned Group Head. Candidates eligible as per TOR shall have to undergo a Document Verification round followed by a Written Test and Personal Interview. Any further modifications/ updates in the recruitment process shall be posted in the career page of WAMUL.

Head-HR, (WAMUL), on behalf of NEDFL R.K Jyoti Prasad Agarwala Road, Juripar, Panjabari, Guwahati-781037

NATIONAL HEALTH MISSION
 GOVERNMENT OF MEGHALAYA

DHS/NHM/HS/119/2024-2025 (X) **ADDENDUM - 3** 07-08-2025

Subject: Selection of an Agency/Firm/Supplier/Contractor for Re-Designing, Constructing, and Equipping Health Facilities into Fully Functional First Referral Units (FRUs) in Meghalaya - Phase-3

In reference to the tender published on 23rd April 2025, the following amendments are hereby notified. All prospective bidders are advised to take note of the revised clauses and additional instructions regarding the **Extension of the RFP:**

Sl.	Clause Ref.	Original Clause	Addendum-1	Addendum-2	Amended Clause
1.	Bid Data Sheet - Sl. No. 5 Bid Closing Date	27 th May 2025	17 th June 2025	30 th June 2025	5 th September 2025
2.	Bid Data Sheet - Sl. No. 6 Site Visit and Assessment	1 st May to 9 th May 2025	2 nd June 2025 to 6 th June 2025	-	11 th August to 22 nd August 2025
3.	Bid Data Sheet - Sl. No. 7 Last Date of Receipt of Any Query	14 th May 2025	-	-	25 th August 2025
4.	Bid Data Sheet - Sl. No. 8 Pre-Bid Meeting	20 th May 2025	-	-	26 th August 2025
5.	Bid Data Sheet - Sl. No. 9 - Date of Opening of Technical Bid	28 th May 2025	To be notified on the NHM Notice Board (website)	-	-

The following additional extension works are included under this tender:

- Dalu CHC:** Construction of Conference Hall and Renovation of Existing Waiting Shed into Emergency Ward. The Existing Rooms requirement to shift for FRU redesigning are Emergency Room and Conference Room.
- Selsella CHC:** Renovation of Existing Rooms. The Existing Rooms requirement to shift for FRU redesigning are Eye OPD, Malaria Room, Immunisation and Ultrasound Room.
- Phulbari CHC:** Extension of Office Room near the entrance. Existing Rooms requirement to shift for FRU redesigning are Counsellor Room and Office Room. **Note:** Layout drawings for the above are enclosed for reference. Bidders must account for these following instructions while preparing their estimates and documentation submissions.

Instructions to Bidders:

- Participating bidders are required to officially inform and also send an email to the office of the **Mission Director, NHM Meghalaya**, regarding the date of their site inspection to the identified CHCs, at least 2 days in advance.
- Drawings of the additional works are enclosed for reference to assist in the preparation of the BoQ.
- Bidders are required to submit **separate estimates** for the above-mentioned additional works, facility-wise, as part of both the **Technical and Financial Bids**.
- Part 3. Additional Work - Extension of Rooms (Detailed Cost Estimates): As per Clause 17: Important Points for Bidders - Point No. 4: Compile Documentation, these components must be included under Part 3 Civil Work Costing, Furniture, Shifting & Reinstallation of Equipment (if applicable) and Material Specifications.
- The bid closing date is 5th September 2025 at 3:00 PM and the date for opening the technical bids will be notified separately on the **NHM Meghalaya Notice Board (website)**.
- All other clauses, conditions, and requirements of the original tender document remain unchanged.
- All interested/participating agencies/firms are requested to visit the NHM website Notice Board for detailed information pertaining to the tender

MIPR No.: 1322
 Dated: 08-08-2025

Sd/- **Ramakrishna Chitturi**
 Mission Director

যুদ্ধত আহতসকলক চিকিৎসা প্ৰদান কৰিবলৈ মানৱীয় হাত আগবঢ়াইছে। প্ৰায় ২০০০ আহত পেলেষ্টাইনীক চিকিৎসাৰ বাবে ইণ্ডোনেছিয়াই দুবাৰ মুকলি কৰিছে দেশখনৰ অতিকৈ মনোবম গালাং দ্বীপ। এই দ্বীপলৈ ইণ্ডোনেছিয়াই গাজাত আহতসকলক লৈ আনিব আৰু তেওঁলোকক চিকিৎসাৰ অন্তত পুনৰ গাজাত এৰি দিয়া হ'ব। ২০২৩ চনৰ অক্টোবৰত ইজৰাইলে গাজাত আক্ৰমণ আৰম্ভ কৰাৰ পিচৰে পৰা ইণ্ডোনেছিয়াই মানৱীয় সাহায্য প্ৰেৰণ কৰিছিল। কিন্তু এইবাৰ গাজাত আহতসকলক চিকিৎসাৰ বাবেও সহায়ৰ হাত আগবঢ়াইছে।

হৈছিল। দূৰদৰ্শনৰ ৰাষ্ট্ৰীয় আৰু আঞ্চলিক ভাষাৰ চেনেলসমূহৰ জৰিয়তে আৰু ৯২টা ব্যক্তিগত টেলিভিছন চেনেলৰ জৰিয়তে এই 'মন কী বাত' অনুষ্ঠানটো পৰিবেশন কৰি অহা হৈছে।

গাড়ী
কেটা
জনসহ
ত্যা

ৰ ছাশ্বা জিলাৰ
ডাকবাংলা পথৰ
শা প্ৰায় ৯.৩০
কেটা পৰিয়ালৰ
কৰ মৃত্যু হয়।
ঘৰৰ পৰা মাত্ৰ
কাৰহ দুৰ্ঘটনাত
বন্ধীয়ে সদৰী
হ'ল— শিক্ষক
(৬), পুত্ৰ দীপক
ৰ খুলশালিয়েক
লৈ অহা আন
থৰ পৰা বাগৰি
বিধ্বস্ত হয়।
মৃতদেহকেইটা

হিন্দু পঞ্চায়ত অনুষ্ঠিত কৰি পালন কৰিলে বন্ধ

**লাভ জেহাদৰ বিৰুদ্ধে মধ্যপ্ৰদেশত
হিন্দুত্ববাদী সংগঠনৰ বিশাল প্ৰতিবাদী সমদল**

ভূপাল, ৮ আগষ্ট : মধ্যপ্ৰদেশত লাভ জেহাদৰ ঘটনা দিনকদিনে বৃদ্ধি পাবলৈ ধৰিছে। ইয়াৰে প্ৰতিবাদত আজি ৰাজধানী ভূপালত এখন হিন্দু পঞ্চায়ত অনুষ্ঠিত কৰা হয়। এই পঞ্চায়তৰ পিচতে ভূপাল চহৰত বিশাল সমদল উলিওৱা হয়। পঞ্চায়তত গৃহীত প্ৰস্তাৱ অনুসৰি যিসকল লোকে লাভ জেহাদৰ সৈতে জড়িত হয়, তেওঁলোকক সামাজিক আৰু আৰ্থিকভাৱে বহিষ্কাৰ কৰাৰ সিদ্ধান্ত লোৱা হয়। আনকি আজিৰ এই বিশাল পঞ্চায়তৰ পিচতে মধ্যপ্ৰদেশৰ ভূপাল চহৰৰ খাচৰোড চহৰখনত বন্ধৰ আহ্বান জনোৱা হয়। উল্লেখযোগ্য যে মধ্যপ্ৰদেশৰ উজ্জয়িনী জিলাৰ খাচৰোড নগৰখনৰ লগতে ইয়াৰ নিকটৱৰ্তী অঞ্চলসমূহত লাভ জেহাদৰ ঘটনা দিনকদিনে বৃদ্ধি পাইছে। সেয়েহে এনে ঘটনা ৰোধ কৰিবলৈ আজি হিন্দু পঞ্চায়ত অনুষ্ঠিত কৰি বিশাল সমদল



উলিওৱা হয়। আজিৰ এই কাৰ্যসূচীত আনন্দগিৰি মহাৰাজ, নৰেন্দ্ৰগিৰি মহাৰাজ, মোহিত চাংগেৰ আৰু নেপাল সিং দোদিয়াৰ দৰে হিন্দু নেতাসকল উপস্থিত থাকে।

হুক
ল
গান

**অতিবৃষ্টি-বানপানীৰ পৰিণাম
কেৰালাৰ অৰণ্যত
উদ্ধাৰ পোৱালিসহ
৫টা বন্যহস্তীৰ মৃতদেহ**



কোচি, ৮ আগষ্ট : কেৰালাৰ এৰ্নাকুলাম জিলাৰ অৰণ্যত এদিনতে উদ্ধাৰ হৈছে ৫টা বন্যহস্তীৰ মৃতদেহ। ইয়াৰে এটা পোৱালি আৰু এটা গৰ্ভৱতী হাতী। কোচিৰ পৰা ৫০ কিলোমিটাৰ আঁতৰৰ কুট্টামপুঝা বনাঞ্চলত আজি এই মৃতদেহকেইটা উদ্ধাৰ হয়। শেহতীয়াকৈ কেৰালাত প্ৰবল বানপানী আৰু বৰষুণৰ ফলত উক্ত বনাঞ্চলৰ মাজেৰে বৈ যোৱা পুয়ামকুট্টি নদীৰ জলস্তৰ বৃদ্ধি পোৱাত তাৰে এটা সূতিত পৰি আটাইকেইটা হাতীৰ মৃত্যু ঘটে।

**নমা হলৰ চকীত
থৈ বিশেষ শ্ৰদ্ধা তৰ্পণ**

নত ৰাজস্থানৰ
লালা নামৰ
নিৰ্মাণ কৰা
ছবিখন আজি
বিখন প্ৰদৰ্শনৰ
গনহায়ালালৰ
ফটো থৈ বিশেষ শ্ৰদ্ধা তৰ্পণ কৰা হয়। উদয়পুৰৰ এটা চিনেমা হলত আজি ছবিখনৰ বিশেষ প্ৰদৰ্শনৰ সময়ত উপস্থিত থাকে কানহায়ালালৰ পুত্ৰ যশ চাছ। ছবিখনৰ প্ৰদৰ্শনীত অংশগ্ৰহণ কৰি কানহায়ালালৰ পুত্ৰই কয় যে সন্ত্ৰাসবাদ নিৰ্মূলৰ বাবে এইখন ছবি মাইলৰ খুঁটি হিচাপে পৰিগণিত হ'ব।

FORM A	
PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
FOR THE ATTENTION OF THE CREDITORS OF PRIDE COKE PRIVATE LIMITED	
RELEVANT PARTICULARS	
1. Name of Corporate Debtor	PRIDE COKE PRIVATE LIMITED
2. Date of incorporation of Corporate Debtor	12/07/2004
3. Authority under which Corporate Debtor is incorporated / registered	Registrar of Companies - Guwahati
4. Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U23101AS2004PTC007464
5. Address of the registered office and principal office (if any) of Corporate Debtor	M/s Pride Coke Private Limited, 12th Mile Ambher, Kamrup, Guwahati, Assam, India, 781023
6. Insolvency commencement date in respect of Corporate Debtor	07/08/2025 (order of 05/08/2025 certified copy received on 07/08/2025)
7. Estimated date of closure of insolvency resolution process	03.02.2026
8. Name and Registration number of the insolvency professional acting as Interim Resolution Professional	Ashok Kumar Agarwala Reg. No.: IBB/IPA-001/IP-P01763/2019-2020/12755 AFA Valid Upto : 31.12.2025
9. Address & email of the interim resolution professional, as registered with the board	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 Email : iip.jyotishok@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Saraswati Palace, House No. 4/5, Dr. B. C. Das Lane, F. A. Road, Kumar Para, Guwahati-781001 Email : pridecokeprivateltd@gmail.com
11. Last date for submission of claims	21/08/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Not applicable
13. Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not applicable
14. (a) Relevant forms and (b) Details of authorized representatives are available at:	(a) Relevant forms may be downloaded from https://ibbi.gov.in/en/home/downloads (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Pride Coke Private Limited** on 07.08.2025 (order of 05/08/2025 certified copy received on 07/08/2025).

The creditors of **Pride Coke Private Limited** are hereby called upon to submit their claims with proof on or before 21.08.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA. Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Ashok Kumar Agarwala

Date : 07.08.2025
Place: Guwahati

Interim Resolution Professional for Pride Coke Private Limited
Regn. No.: IBB/IPA-001/IP-P01763/2019-2020/12755

Asomiya Pratidin / 09/08/25